

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-104
IB-490/ND/2023
New IA/3407/2024

IN THE MATTER OF:

Indian Bank

.....Applicant

Vs.

Smt. Samiksha Mahajan

.....Respondent

SECTION

U/s 95 of IBC (1)

Order delivered on 08.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. P Nagesh, Sr. Adv., Mr. Nakul Mohta, Ms. Riya
Dhingra, Mr. Akshay, Adv.

For the Respondent :

ORDER

New IA/3407/2024:-

Ld. Sr. Counsel on behalf of the Applicant is present and submitted that the main case is listed for hearing on 22.08.2024 and prayed that this application may also be listed on the same day. In view of this, list this application on **22.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)